

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

CP No. 145/Chd/Pb/2019

IN THE MATTER OF:

Amrex Marketing Pvt. Ltd.

...

Petitioner

Versus

Akal Spring Ltd.

...

Respondent

Under Section: 59, CA 2013

Order delivered on 14.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 23.08.2024.

Sd/-

Court Officer